

- (c) if so, the details thereof;
- (d) by when the stocks will be shifted;
- (e) whether any programme has been finalized in this regard; and
- (f) the loss occurred due to piling of these stocks in both the States?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Stock of wheat and rice stored in Food Corporation of India godowns in Punjab and Haryana as on 01.02.2010 is as under:

(Fig.in tonne)

State	Wheat		Rice		Paddy	
	FCI	State	FCI	State	FCI	State
		Agencies		Agencies		Agencies
Punjab	7,35,256	71,51,917	39,24,740	0	2,92,921	108,94,747
Haryana	9,23,566	42,89,747	8,18,500	0	1,015	7,23,797

(b) and (c) Yes, Sir. The quantity also includes the stocks of last year's production as under:

(Fig. in tonne)

State	Marketing Season	FCI			State Agencies	
		Wheat	Rice	Paddy	Wheat	Paddy
Punjab	2008-09	1,65,987	20,20,631	0	15,20,807	2,60,760
Haryana	2008-09	2,88,655	81,972	0	4,20,053	797

(d) and (e) Monthly Movement Plan is prepared by FCI for evacuation of food grains from Punjab and Haryana on the basis of Stock Position, likely Procurement in these States, monthly allocation a offtake etc. On an average FCI moves about 15 to 18 lakh tonne of Wheat and Rice per month from Punjab and Haryana. During the year 2009-10 (upto Feb. 2010), 121.75 lakh tonne of Wheat and 63.66 lakh tonne of Rice was evacuated from these States as against 85.9 lakh tonne of wheat and 58.96 lakh tonne of Rice evacuated during 2008-09 (upto Feb. 2009).

(f) No loss is reported to have occurred due to piling of stocks.

Need to review PDS

1732. SHRI VARINDER SINGH BAJWA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that a large number of households belonging to the middle income group in the country at present are unable to avail of the facilities of public distribution system;

(b) whether Government is aware that large number of bogus card holders of various categories are misusing the system;

(c) if so, whether Government proposes to review the system to make all citizens in the country eligible to draw foodgrains, sugar, etc. at reasonable prices so as to bring down the prices of essential commodities; and

(d) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) Allocations of foodgrains for Above Poverty Line (APL) category families under the Targeted Public Distribution System (TPDS) are made depending upon the availability of stocks of foodgrains in the Central Pool. During 2009-10, a total quantity of 199.94 lakh tons of foodgrains have been allocated to States/UTs under APL category. Presently, allocations of foodgrains range between 10 kg and 35 kg per family per month in respect of all accepted number of families including APL families in the country.

Instructions have been issued to all State/UT Governments to carry out an intensive campaign to eliminate ineligible/bogus ration cards and to take action as per law against the persons found in possession of bogus/fake ration cards and the Government staff found responsible for issuing ration cards to ineligible families/persons. As a result of the instructions issued, State/UT Governments have reported from July, 2006 to January, 2010, deletion of 171.91 lakhs bogus/ineligible ration cards.

There is no proposal to make PDS items available to all citizens in the country. However, instructions have been issued to State/UT Governments to take proactive steps to contain rise in prices of food grains and other essential commodities and keep the cost of intermediation under check for reducing the gap between the wholesale and retail prices by using agencies such as the Civil Supplies Corporations for procurement of Non-PDS food articles in bulk for distribution to the retail consumers.

Subsidy for MIO Scheme in Kerala

1733. SHRJ A. VIJAYARAGHAVAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that competent authority of Kerala had submitted a letter during August, 2009 regarding Kerala State Civil Supplies Cooperation that functions as the second line of Public Distribution System in Kerala;